



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 19th Sept, 2024

NOTICE

Please take notice that the following matters in Chennai Bench, are as follows. The next date of hearing is indicated below.

S.No.	Case No.	Name of the Parties	Original date of Hearing	Next date of Hearing
1.	Restoration App. No. 8/2024 in Comp App (AT) (CH) (Ins) No. 229/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	06.09.2024	26.09.2024
2.	Restoration App. No. 9/2024 in Comp App (AT) (CH) (Ins) No. 232/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	06.09.2024	26.09.2024
3.	TA No. 166/2021 (Comp App (AT) (Ins) No.122/2020) For Directions IA No.480/2024	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr.	06.09.2024	26.09.2024
4.	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	06.09.2024	26.09.2024
5.	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA	MPT Sweden AB & Anr. Vs	06.09.2024	26.09.2024

	No.410/2021 To adv. Hg. IA No.312/2023	Tecknoweld Alloys India Pvt Ltd.		
		WITH		
6.	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	06.09.2024	26.09.2024
7.	TA (AT) No. 174/2021 (CA (AT) (Ins) No. 1011/2020)	Central Transmission Utility of India Ltd. Vs Summit Binani RP, KSK Mahanadi Power Company Limited & Anr.	06.09.2024	26.09.2024
8.	CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023 Delay in re-filing IA No.665/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors	06.09.2024	26.09.2024
9.	Comp App (AT) (CH) (Ins) No. 164/2023 For Condone Delay IA No.536/2023 For Stay IA No.537/2023 To Dispense with IA No.538/2023 Leave to file IA No.535/2023	A R Transport & 20 Ors Vs Nirav Kirit Pujara & 4 Ors	06.09.2024	26.09.2024
10.	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No.579/2022 For Urgent Listing IA No.580/2022 To implead IA No.835/2022 For Directions IA No.879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	06.09.2024	26.09.2024
		WITH		
11.	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No.643/2022 For Stay IA No.644/2022 For Exemption IA No.645/2022 Urgent Listing IA No.646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	06.09.2024	26.09.2024

12	Comp App (AT) (CH) (Ins) No. 178/2024 To dispense with IA No. 486/2024 For Stay IA No. 487/2024	Mr. Ravi Kiran Saladi Konda & Anr. Vs Mr Sanjay Gupta, Liquidator-Lanco Babandh Power Ltd	17.09.2024	26.09.2024
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By the order of Hon'ble Member (Judicial)

Chennai Bench